

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C) TMP NO.145 OF 2020

PETITIONERS:

1. SHEHAN SUNIL JINNA,
AGED 22, S/O. SUNIL JINNA,
ARCHANA, KRISHNAPURAM P.O.,
KAYAMKULAM - 690533.
2. MIDHUN BABU. S,
25 YEARS, S/O. BABU .S,
KAVUVILA VEEDU,
VELLAYANI, OOKKODE P.O,
THIRUVANANTHAPURAM, 695020
3. GOVIND JAYAN,
22 YEARS, S/O. V. JAYADHARA KUMAR,
PARVATHY SADANAM, EDACODE,
NEMOM 695020.
4. AJIN S ASHARAF,
AGED 22, S/O. ASHARAFUDEEN. M,
KADAYIL VEEDU,
PUTHAYAM, KARUKONE P.O,
ANCHAL, 691306.
5. AKSHAY PRADEEP,
21 YEARS, S/O. PRADEEP. T,
ARUN NIVAS,
KARoor, AMBALAPUZHA P.O,
ALAPPUZHA.
6. AJAYDAS P.G,
AGED 22 YEARS S/O. GOPUDAS P.A,
PUTHUKATTUPARAMBIL,
PANDIKAVU, CHEROOR P.O,
THRISSUR
7. JINCYMOL,
AGED 22 YEARS, D/O. SHAJI,
KONNAKATTUVILAI,
NEDIYASALAI, ARUMANAI P.O, KANYAKUMARI DISTRICT,
TAMIL NADU-629151.

8. ADHEENA JOY,
AGED 22 YEARS, D/O. T.M JOY,
THAIPPADATH HOUSE,
KOLARIKKAL ROAD, SOUTH CHITTOOR P.O.,
ERNAKULAM, KOCHI-682027.
9. ATHIRA PRASANNAKUMAR,
AGED 22, D/O. P. PRASANNAKUMAR,
UTHRAM, CKRA 155, KARIYAM,
SREEKARYAM P.O.,
THIRUVANANTHAPURAM -695017.
10. AISWARYA S.S,
AGED 22, D/O. SAJI. G,
CHOTHI, T.C. 64/2075,
NEAR BNV HSS, THIRUVALLAM P.O.,
THIRUVANANTHAPURAM - 695027.
11. GOPIKA. K,
AGED 22, D/O. GOPI K.N,
KALATHUNGAL HOUSE,
VADAKKUMPURAM P.O., N. PARAVUR,
ERNAKULAM - 683521.
12. SANGEETHA N. SATHEESH,
AGED 23 YEARS, D/O. SATHEESH KUMAR,
SAJUSH NIVAS, KOLLAMKONAM,
VILAPPILSALA P.O.,
THIRUVANANTHAPURAM- 695573.
13. ANCY ELIZABETH PHILIP,
AGED 22, D/O. PHILIP JOSEPH,
KADAVOOR HOUSE,
THAZHATHANGADY P.O., KOTTAYAM,
KERALA- 686005.
14. HASNA,
AGED 23, D/O. UMMER A.K,
APPAMKANDATHIL HOUSE,
CHERUKODE P.O, VALLAPUZZHA,
PALAKKAD -679336.
15. KEERTHI R. NADH,
AGED 23 YEARS, D/O. ANITHA KUMARI,
SARASA SADANAM,
PUNUKKANNOOR, PERUMPUZHA P.O., KERALAPURAM,
KOLLAM 691504.
16. AISHWARYA SANTHOSH,
AGED 22 YEARS, D/O. RANJITHA SANTHOSH,
SFS FAIRMOUNT IOC, M.P. APPAN ROAD,

- VAZHUTHACAUD,
TRIVANDRUM - 695014.
17. VEENA. T.,
AGED 22 YEARS, D/O. JAYASREE,
VISHNU BHAVAN,
KOILVILLA, GRAMOM, PARASSALA P.O.,
TRIVANDRUM-695502.
18. VINDUJA NANDAKUMAR,
AGED 22 YEARS, D/O. VALSALA NANDAKUMAR,
THEVARNILATHIL HOUSE,
IRIMPANAM P.O,
ERNAKULAM- 682309.
19. ASHITHA MOHAN M.B.,
AGED 22 YEARS, D/O. S. MOHANLAL,
THAZHAVILA VEEDU,
VAYYETTU, VENJARAMOOD,
THIRUVANANTHAPURAM -695607.
20. ARUNDATHY T.A.,
AGED 23 YEARS, D/O. ANILKUMAR T.R., DEVIKA RANI K.T,
THAIPPARAMBIL HOUSE, KALAPPURA WARD,
ALAPPUZHA 688007.
21. AMINA SULAIMAN,
AGED 23 YEARS, D/O. SULAIMAN. A,
OUDH MANSON, PLAVINMOODU, ELAMPA P.O.,
ATTINGAL 659103.
22. REVATHY. S,
AGED 22 YEARS. D/O. MANI. K,
SINDHU MANDIRAM,
KUZHIYAM, CHANDANATHOPE P.O.
KOLLAM, 691014.
23. SWATHI S.P,
AGED 22 YEARS, D/O. G. DEVARAJAN,
THENGUVILAYIL, LS P.O NOORNAD,
ALAPPUZHA- 690571.
24. SHABNAM S.S,
AGED 23 YEARS, D/O. SHEREEF. M,
SHABNAM COTTAGE, PERUMALA,
VELLUMANNADI P.O, VENJARAMMOODU,
THIRUVANANTHAPURAM-695607.
25. ASLAM ABDUL LATHEEF,
AGED 23 YEARS, S/O. ABDUL LATHEEF,
KUNNEL PUTHENVEEDU, PV NORTH,

THAZHAVA P.O, KARUNAGAPPALLY,
KOLLAM- 690523.

26. SHEENSHA SHAJAHAN,
AGED 23 YEARS, D/O. MOHAMED SHAJAHAN,
KOTTAYIL HOUSE,
PV NORTH, THAZHAVA P.O, KARUNAGAPPALLY,
KOLLAM- 690523.

BY ADV. SRI. C.UNNIKRISHNAN

RESPONDENTS :

1. UNION OF INDIA,
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF HEALTH AND FAMILY WELFARE,
NIRMAN BHAVAN, NEW DELHI,110011.
2. THE BOARD OF GOVERNORS,
MEDICAL COUNCIL OF INDIA, POCKET-14,
SECTOR 8, DWARKA,
NEW DELHI 110075
REPRESENTED BY ITS SECRETARY GENERAL.
3. STATE OF KERALA,
REPRESENTED BY THE PRINCIPAL SECRETARY TO GOVERNMENT,
HEALTH AND FAMILY WELFARE DEPARTMENT,
SECRETARIAT,
THIRUVANANTHAPURAM, 695001.
4. THE DIRECTOR OF MEDICAL EDUCATION,
THIRUVANANTHAPURAM 695001.
5. THE KERALA UNIVERSITY OF HEALTH SCIENCES,
REPRESENTED BY THE REGISTRAR,
MEDICAL COLLEGE P.O,
THRISSUR, 680596.
6. S.R. MEDICAL COLLEGE AND RESEARCH INSTITUTE,
VENNICODE P.O. CHIRAYINKEEZH TALUK,
CHERUNNIYOOR PANCHAYAT, AKKATHUMURI,
THIRUVANANTHAPURAM - 695318
REPRESENTED BY ITS PRINCIPAL.
7. THE CHAIRMAN,
S.R. EDUCATIONAL AND CHARITABLE TRUST,
VENNICODE P.O, AKATHUMURI, VARKALA,
THIRUVANANTHAPURAM-695318.

BY SRI.T.S.SYAMPRASANTH, GOVT. PLEADER

SRI.P.VIJAYAKUMAR, ASG

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ADMISSION ON 28.04.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No.145 of 2020

Dated this the 28th day of April, 2020

ORDER

The Registry is directed to show the name of the respective counsel appearing in the case. Assistant Solicitor General appears for the first respondent. Sri.Titus Mani, learned counsel appears for the second respondent. The learned Government Pleader appears on behalf of respondents 3 and 4. Sri.P.Sreekumar, learned counsel appears on behalf of the fifth respondent. Adv.Saneer appears on behalf of respondents 6 and 7.

Post the Writ Petition on 30.04.2020. Show the name of the respective counsel.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONER'S/S' EXHIBITS:

EXT.P1:- TRUE COPY OF THE DECISION DATED 27.12.2019 OF THE 1ST RESPONDENT

EXT.P2:- TRUE COPY OF THE G.O. (RT) NO.32/2020/H &FWD DATED 05.01.2020

EXT.P3:- TRUE COPY OF THE FORWARDING LETTER DATED 19.01.2020 CONTAINING THE PROPOSAL OF DME

EXT.P4:- TRUE COPY OF THE NEWS PAPER REPORT DATED 14.04.2020

RESPONDENT'S/S' EXHIBITS:

NIL

/TRUE COPY/

VPS

PS TO JUDGE